

*The motion was adopted.*

MR. DEPUTY CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

*Clauses 2 and 3 were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI PRALHAD JOSHI: Sir, I move:

*That the Bill be passed.*

*The question was put and the motion was adopted.*

MR. DEPUTY CHAIRMAN: Now, Shri V. Muraleedharan to lay, on behalf of Shrimati Nirmala Sitharaman, Minister of Finance, the Paper mentioned in the Supplementary List of Business issued today.

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**PAPERS LAID ON THE TABLE - *Contd.***

**Notification of the Ministry of Finance**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shrimati Nirmala Sitharaman, I lay on the Table:—

A copy (in English and Hindi) of the Notification No. 34/2020-Customs, dated 17th September, 2020 of the Ministry of Finance (Department of Revenue), seeking to further amend Notification No. 50/2017-Customs, dated 30th June, 2017, so as to reduce the import duty from 30% to 10% on Lentils (Masur) originated in or exported from countries other than USA and to reduce the import duty from 50% to 30% on Lentils (Masur) originated in or exported from USA from 18.09.2020 to 31.10.2020 in both cases, along with Explanatory Memorandum, under Section 159 of the Customs Act, 1962. [Placed in Library. See No. L.T. 2599/17/20]

MR. DEPUTY CHAIRMAN: The House stands adjourned till 9.00 a.m. on Saturday, the 19th September, 2020.

*The House then adjourned at seventeen minutes past  
one of the clock till nine of the clock on  
Saturday, the 19th September, 2020.*